

**THE NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH  
Court No-II**

**Item No.46**

**IA No. 1253/106/22  
In**

**CP (IB) No. 182/Chd/Hry/2021**

**Under Section 94 & 106 IBC 2016**

**In the matter of:-**

Monica Bansal

...Petitioner

Due to paucity of time, the matter could not be taken up today, hence adjourned to 21.12.2023.

November 22, 2023  
*Mukta*

Sd/-  
**Court Officer**